

borderless State between Indo-Pak or SAARC countries. I personally feel - this is a generalised statement, and I will sit after that - that you have to be very specific when you talk about the sons of the soil. My forefathers, perhaps, lived in Kutch, in Gujarat, but we have domicile in Bengal for the last 50 years. Am I a Gujarati or a Bengali? I consider myself to be an Indian and that is it. I think, the time has come when we have to redefine the entire policy of Indianness. Thank you, Sir.

## **RESOLUTION**

### **Promoting Regional Harmony, Unity and Integrity of the Country**

MR. CHAIRMAN: Before calling the hon. Minister to reply, I feel that keeping in view the sentiments of this House, we should adopt the following Resolution.

"This House expresses its deep sense of anguish over the recent incidents of violence in Bihar, Assam, Maharashtra and in some other parts of the country in the wake of Railway recruitment examinations in which many innocent lives have been lost and properties destroyed. Such incidents of parochialism should be condemned and countered unitedly and with determination. This House unanimously appeals to all to promote harmony and the spirit of common brotherhood amongst all the people of India transcending religious, linguistic, regional or sectional diversities. All issues that have a potential for promoting divisive tendencies and regional discord can and should be resolved amicably through discussion, dialogue and other democratic means, and not through violent means.

Let us resolve to protect the regional harmony, unit and integrity of the country and re-dedicate ourselves to this cause".

May I take that this Resolution is adopted unanimously?

SOME HON. MEMBERS: Yes, Sir.

MR. CHAIRMAN: The Resolution is adopted unanimously.